

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 443 of 2014

Santosh Singh Petitioner

Versus

The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Surendra Prasad Sinha, Advocate

For the Opp. Party : Mrs. Priya Shrestha, A.P.P.

Through Video Conferencing

8/09.07.2020

1. Learned counsel for the petitioner Mr. Surendra Prasad Sinha submits that the petitioner has already expired.
2. Learned counsel for the opposite party-State Mrs. Priya Shrestha is directed to seek instruction from the concerned police station in this regard and if required file affidavit.
3. Post this case on 30.07.2020.

(Anubha Rawat Choudhary, J.)

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